

**केन्द्रीय विद्युत विनियामक आयोग**  
**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Phone: 011-23353503; fax-23753923

To

Date: 14.2.2024

Shri Venkatesh,  
Advocate for NTPC,  
SKV Law Offices,  
B-50, Defence Colony,  
New Delhi-110024.

**Subject: Request for time extension in Petition No. 236/GT/2021 -reg.**

Ref: Your request letter dated: 5.2.2024;

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Sir,

With reference to your letter dated 5.2.2024 on the above subject, I am directed to inform that your request for extension of time for filing the additional information along with the amended Petition has been granted and the same is extended till **10.4.2024**, after serving a copy to the Respondents.

2. The Respondents shall file their replies on or before **24.4.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, by **2.5.2024**. The due date for filing the amended Petition and reply/rejoinder shall be strictly complied with.
3. The matter shall be listed for hearing on **17.5.2024**.

Yours sincerely,

*Sd/*  
**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to:  
All Respondents